

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 10th day of May, 1999

Original Application No. 151 of 1996

CORAM :

Hon'ble Mr. S.K. Agrawal, J.M.

Hon'ble Mr. G. Ramakrishnan, A.M.

Shri Bhagwat S/o Sri Ram Karan Yadav,
R/o Siswari Raghbir Singh,
Post Kasaila, District Basti
(Sri Anil Kumar, Advocate)

.... .Applicant

Versus

1. Union of India through
Director General Post Office, Lucknow.
2. Senior Superintendent of Post Offices,
Basti Division, Basti.
3. Superintendent of Post Offices, Basti
Division, Basti.
4. Sub Divisional Inspector(East),
Basti.
5. Ramji Yadav son of Late Sri Lalu Yadav
R/o Village Belwadad P.O. Kakhnhat
P.S. Nagar Bazar, Distt-Basti.
(Sri SC Tripathi, Advocate)

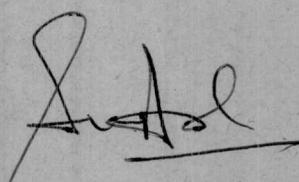
.... .Respondents

O R D E R

By Hon'ble Mr. S.K. Agrawal, J.N.

In this OA the prayer of the applicant is to appoint
the applicant in the Post Office of Pakri or Chila on the
post of E.D.R. in district Basti and also to direct the
respondents to decide the representation of the applicant
dated 11-10-1995 by a speaking order.

2. During the course of arguments learned lawyer for



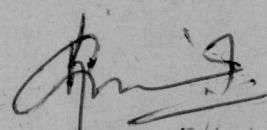
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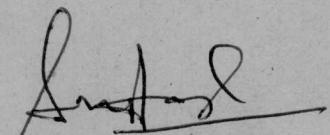
the applicant has pressed only Relief No.2 i.e. a direction to the respondents to decide his representation dated 11-10-1995 by a reasoned and speaking order as per Rules.

3. We have heard learned counsel for the respondents and ~~perused~~
~~also~~ the case file.

4. We direct the respondents to decide the representation of the applicant dated 11-10-1995 by a reasoned and speaking order as per Rules within three months from the date of receipt of a copy of this order.

5. No order as to costs.


Member (A)


Member (J)

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